

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00223/2017

DATED THIS THE 12TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

S. Rajendran
S/o C. Subbiah,
Aged 50 years,
Working as JSO,
O/o ORDAQA (DGAQA-OH),
Bangalore – 560 017

Residing at
111, Anugraha, 11th Main,
A Block, AECS Layout,
Bangalore – 560 068

... Applicant

(By Advocate Shri B. Veerabhadra)

Vs.

1. The Directorate General of
Aeronautical Quality Assurance,
Ministry of Defence,
H Block, New Delhi – 110 011.

2. The Secretary,
Defence Production,
Ministry of Defence,
South Block, New Delhi – 110 011.

3. The ADG (SZ), ORDAQA
DGAQA, MoD
Vimanapura Post,
Bangalore – 560 017

... Respondents

(By Shri M.V. Rao Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard the matter. We find that applicant had filed a representation which is still pending with the respondents. We therefore direct the respondents to dispose off the said representation within the next 3 months' time in accordance with law.

2. The OA is disposed off as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)
SURESH)
MEMBER (A)

(DR. K.B.
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00223/2017

Annexure-A1: True copy of representation of the applicant dated 09.09.2002

Annexure-A2: True copy of letter No. 3598/DGAQQA/Adm-I dated 05.10.2010

Annexure-A3: True copy of letter F.No. 3598/DGAQQA/Adm-I dated 23.11.2015

Annexure-A4: True copy of letter F.No. 3592/RTP/DGAQQA/Adm-I dated 10.05.2016

Annexure-A5: True copy of letter F.No. 3598/DGAQQA/Adm-I dated 31.10.2016

Annexure-A6: True copy of letter F.No. 3598/DGAQQA/Adm-I dated 09.11.2016

Annexure-A7: True copy of letter F.No. 3592/RTP/17-18/DGAQQA/Adm-I dated 16.12.2016

Annexure-A8: True copy of letter F.No. 3592/RTP/Gp 'B'/17-18/DGAQA/Admin-I dated 07.04.2017

Annexure-A9: True copy of representation of the applicant dated 11.01.2017

Annexure-A10: True copy of service certificate of the wife of the applicant.

Annexure-A11: True copy of Gazette of India Directorate General of Aeronautical Quality Assurance S.R.O. 10

Annexures referred in the reply statement

Annexure-R1: True copy of judgment of Central Administrative Tribunal, Principal Bench in OA No. 1339/2017 dated 25.04.2017.

Annexure-R2: True copy of Gazette of India, Directorate General of Aeronautical Quality Assurance, S.R.O. 45 dated 02.08.2007.
